

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P.(IB) No. 650/KB/2017

Present: Hon'ble Member (J) Shri Vijai Pratap Singh
Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 19th December 2017, 10.30 A.M

Name of the Company		Mitcon Consultancy & Engineering Services Ltd.- Vs- Gobind Sugar Mills Ltd.	
Under Section		9 IBC	
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

SUMIT PAMWA, Adv.
VARUN SHARMA, Adv.

} For the Corporate Debtor.
19/12/17. 19/12/17

TUTUL DAS (SINGH) Adv.

DEBALEENA GANGULY, Adv.

AMAR SINGH, Adv.

} For the corporate creditors

Tutul Das.
19/12/17

ORDER

Ld. Counsel for the operational creditor and the corporate debtor are present.

Ld. Counsel for the operational creditor has submitted that the Ld. Counsel for the corporate debtor has submitted reply only on 11/12/2017, so she needs further time for filing rejoinder. Prayer is allowed. Rejoinder may be filed within 7 days with a copy in advance to the opposite party.

List it on 11/01/2018 for admission.

Sd

(Jinan K.R.)
Member (J)

Sd

(V.P.Singh)
Member (J)